

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023  
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/2(CHE)2023  
NAME OF THE PETITIONER : M/s Blue Star Limited  
NAME OF THE RESPONDENT(S) : M/s Platinum Holdings Private Limited  
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

**ORDER**

Ld. Counsel Ms.Nandhini appears on behalf of the Ld. Counsel on record  
Mr.S.S Rajesh.

It is seen that the Ld. Counsel for Applicant does not appear through proper  
device and hence her representation is not taken on record.

List the matter on **06.02.2023** for further hearing.

—sd—

SAMEER KAKAR  
MEMBER (TECHNICAL)

SS

—sd—

DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)